

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PARAMEX TRANSFORMERS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PARAMEX TRANSFORMERS LIMITED
2.	Date of incorporation of corporate debtor	01/09/2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31501DL2010PLC207752
5.	Address of the registered office and principal office (if any) of corporate debtor	G-9, First Floor, Lawrance Road, Industrial Area New Delhi-110035
6.	Insolvency commencement date in respect of corporate debtor	17 th June, 2020 Order scrolled and downloaded by IRP through internet on 21 st June, 2020
7.	Estimated date of closure of insolvency resolution process	14 th December, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Lochan IBBI/IPA-002/IP-N00606/2018-19/11885
9.	Address and e-mail of the interim resolution professional, as registered with the Board	243, Ist Floor, AGCR Enclave, New Delhi csrajeevlochan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 E-mail id: ip.paramex@gmail.com
11.	Last date for submission of claims	5 th July, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Paramex Transformers Limited on 17th June, 2020.

The creditors of Paramex Transformers Limited are hereby called upon to submit their claims with proof on or before 5th July, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Lochan

Date: 22.06.2020
Place: New Delhi

Regn.No. : IBBI/IPA-002/IP-N00606/2018-19/11885